STATEMENT *RE*: U.P. SUGARCANE CESS VALIDATION ORDINANCE

Dr. B. Gopala Reddi: On behalf of Shri Morarji Desai, I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the U.P. Sugarcane Cess (Validation) Ordinance, 1961, as required under Rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [*See* Appendix I, annexure No. 54]

BANKING COMPANIES (AMENDMENT) BILL*

Dr. B. Gopala Reddi: On behalf of Shri Morarji Desai, I beg to move for leave to introduce a Bill further to amend the Banking Companies Act, 1949.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Banking Companies Act, 1949"

The motion was adopted.

Dr. B. Gopala Reddi: I introduce the Bill.

STATEMENT *RE*: BANKING COMPANIES (AMENDMENT) ORDINANCE

Dr. B. Gopala Reddi: I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Banking Companies (Amendment) Ordinance, 1961, as required under Rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [*See* Appendix I, annexure No. 55]

*Published in the Gazette of India Extraordinary Part II—Section 2, dated 21-2-61.

12·13 hrs.

MOTION ON ADDRESS BY THE PRESIDENT—*contd.*

Mr. Speaker: The House will now proceed with further consideration of the following Motion moved by Shri Bhakt Darshan and seconded by Shri C. R. Pattabhi Raman on the 20th February, 1961, namely:

"That the Members of the Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both the Houses of Parliament assembled together on the 14th February, 1961",

along with the amendments moved thereon.

Shri Vajpayee was in possession of the House. He has taken 8 minutes. He may continue.

श्री वाजपेयी (बलरामपुर) : अध्यक्ष महोदय, कल राज्य सभा में प्रधान मंत्री जी ने जो यह घोषणा की है कि चीन के साथ समझौता केवल इसी आधार पर हो सकता है कि चीन भारत का क्षेत्र खाली कर दे, इस में लेन देन का कोई प्रश्न नहीं उठता, मैं उस घोषणा का स्वागत करता हूं। हमारे प्रधान मंत्री जी ने फिल्हाल पेकिंग न जाने के संबंध में जो निर्णय किया है, उसका भी मैं समर्थन करता हूं। जब तक चीन के रवैये में, चीन के दृष्टिकोण में परिवर्तन नहीं होता, चीन के साथ वार्ता करने का कोई लाभ नहीं होगा। लेकिन इन घोषणाओं का स्वागत करते हुए भी मैं प्रधान मंत्री जी के भाषण में इस प्रश्न का कोई उत्तर न खोज सका कि अगर चीन भारत की भूमि पर से अपने आक्रमण को नहीं हटाता तो हम भारत की भूमि को मुक्त करने के लिए कौन से कदम उठाने जा रहे हैं। यदि आज सैनिक कार्रवाई करना सम्भव नहीं है तो कम से कम